

GOVERNMENT OF INDIA  
 MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
 DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES  
**RAJYA SABHA**

**UNSTARRED QUESTION NO.2195**

ANSWERED ON 19.03.2025

**ADIP SCHEME**

2195 Smt. Rajani Ashokrao Patil

Will the Minister of Social Justice and Empowerment be pleased to state:

- (a) the number of persons with disabilities who have been provided with assistive devices and appliances under the Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP) scheme, State-wise;
- (b) the steps taken by Government to promote the accessibility and inclusivity of public buildings and transportation systems for persons with disabilities; and
- (c) the details of funds allocated and utilized under the scheme to support the empowerment and rehabilitation of persons with disabilities?

**ANSWER**

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L. VERMA)

(a) The number of persons with disabilities who have been provided with assistive devices and appliances under the Scheme of Assistance to Persons with Disabilities for Purchase/Fittings of Aids/Appliances (ADIP Scheme) State-wise for last 03 years and current year is at Annexure-I.

(b) Department of Empowerment of Persons with Disabilities (DEPwD) launched Accessible India Campaign (Sugamya Bharat Abhiyan) as a nation-wide Campaign for achieving universal accessibility for Persons with Disabilities (PwDs) on December 3, 2015. It had three important verticals, namely – the Build Environment, the Transportation sector and Information and Communication Technology (ICT) ecosystem the objectives of which are as under :-

Part	Verticals	Objectives
A	Built Environment Accessibility:-	- Enhancing the number of accessible government buildings.
B	Transportation System Accessibility:-	- Enhancing proportion of accessible airports, enhancing the proportion of accessible Railway stations and enhancing the proportion of accessible public transport.
C	Information and Communication Eco-System Accessibility:-	Enhancing proportion of accessible and usable public documents and websites that meet internationally recognized accessibility standards, enhancing the pool of sign language interpreters, enhancing the proportion of daily captioning and sign-language interpretation of public television news programmes.

(c) the details of major schemes of the Department to support the empowerment and rehabilitation of persons with disabilities are as under:-

1. Assistance to Persons with Disabilities for Purchase/Fitting of Aids/Appliances (ADIP) Scheme.
2. Scheme for Implementation of the Rights of Persons with Disabilities Act (SIPDA).
- 3 Deendayal Divyangjan Rehabilitation Scheme (DDRS).
4. Scholarship schemes for students with disabilities.

Year-wise details of the budget allocated and funds utilised during the last three years and current year under the said schemes are as under:-

		(Rs. In crores)							
		BE : Budget Estimates							
		AE : Actual Expenditure							
		2021-22		2022-23		2023-24		2024-25	
Sl No	Schemes	BE	AE	BE	AE	BE	AE	BE	AE (as on 13.3.2025)
1	ADIP	220.00	198.70	235.00	242.29	245.00	290.60	315.00	346.27
2	DDRS	125.00	100.90	125.00	114.69	130.00	129.98	165.00	111.95
3	SIPDA	209.77	108.44	240.39	65.59	150.00	76.79	135.33	54.77
4	Scholarship for Students with Disabilities	125.00	120.32	105.00	142.00	155.00	130.07	142.68	60.58

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<b>Annexure referred to in reply to part (a) of Rajya Sabha Unstarred Question No.2195 for answer on 19.03.2025 regarding "ADIP Scheme"</b>					
<b>State-wise details of beneficiaries covered under the ADIP Scheme during the last three years and current year( as on 28.02.2025)</b>					
		<b>2021-22</b>	<b>2022-23</b>	<b>2023-24</b>	<b>2024-25 ( as on 28.02.2025)</b>
<b>S. No.</b>	<b>Name of the State / Uts</b>	<b>No. of Beneficiaries covered</b>	<b>No. of Beneficiaries covered</b>	<b>No. of Beneficiaries covered</b>	<b>No. of Beneficiaries covered</b>
1	Andhra Pradesh	10755	8368	17558	9416
2	Bihar	6308	13488	23978	4847
3	Chhattisgarh	468	1550	320	681
4	Goa	28	4	418	219
5	Gujarat	13929	22286	18649	25030
6	Haryana	5743	6862	5913	3681
7	Himachal Pradesh	1586	2036	1808	1738
8	Jammu and Kashmir	5331	7181	6817	2482
9	Jharkhand	4399	13191	7850	7876
10	Karnataka	2922	13637	15752	7868
11	Kerala	3126	3836	6766	1244
12	Madhya Pradesh	24312	26166	33542	11723
13	Maharashtra	25139	23118	55017	16895
14	Odisha	11529	12625	11138	13924
15	Punjab	19009	12437	11259	7830
16	Rajasthan	11273	14465	19869	11956
17	Tamil Nadu	26118	10913	12622	1987
18	Uttar Pradesh	39396	40111	50045	45787
19	Uttarakhand	4724	4646	2510	2336
20	West Bengal	7507	25174	10424	12133
21	Andaman & Nicobar	146	153	1	218
22	Chandigarh	428	473	163	659
23	Dadra & Nagar Haveli	0	264	49	453
24	Daman & Diu	38	13	0	0
25	Delhi	1922	4008	3286	4754
26	Lakshadweep	0	0	15	1
27	Puducherry	793	0	302	333
28	Arunachal Pradesh	300	0	40	33
29	Assam	9180	12065	17350	9220
30	Manipur	1694	1050	259	407
31	Meghalaya	307	1511	42	768
32	Mizoram	189	183	297	357
33	Nagaland	487	318	48	590
34	Sikkim	0	293	61	10
35	Tripura	643	3416	1142	752
37	Telangna	3658	4146	11387	5963
38	Ladakh			355	130

**Annexure referred to in reply to part (a) of Rajya Sabha Unstarred Question  
No.2195 for answer on 19.03.2025 regarding "ADIP Scheme"**

**State-wise details of beneficiaries covered under the ADIP Scheme during the last  
three years and current year( as on 28.02.2025)**

		<b>2021-22</b>	<b>2022-23</b>	<b>2023-24</b>	<b>2024-25 ( as on 28.02.2025)</b>
	<b>Total</b>	<b>243387</b>	<b>289987</b>	<b>347052</b>	<b>214301</b>

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